(c) and (d) The Government has taken following steps to increase digital awareness and accessibility in rural areas of the country:

(i) In the years 2014 to 2016, two Schemes entitled "National Digital Literacy Mission" (NDLM) and "Digital Saksharta Abhiyan" (DISHA) were implemented by the Government with a target to train 52.50 lakh candidates in digital literacy across the country including rural India. Under these two schemes, a Total of 53.67 lakh beneficiaries were trained, out of which around 42% candidates were from rural India.

(ii) In February 2017, the Government of India approved a scheme titled "Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA)" to usher in digital literacy in rural India by covering 6 crore rural households (one person per household). The Digital Literacy training is imparted by more than 2.55 lakh training centres across the rural areas of the country. Special focus of the said Scheme is on training the beneficiaries on use of Electronic Payment System. So far, more than 3.53 crore candidates have been enrolled and around 2.86 crore have been trained, out of which more than 2.11 crore candidates have been certified under the PMGDISHA Scheme.

UIDAI case on Aadhaar data theft in Telangana

2103. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Unique Identification Authority of India (UIDAI) has failed to take sufficient precautions to safeguard Aadhaar data of people;

(b) if so, the details thereof and if not, how it came to notice of the UIDAI that some private companies are having Aadhaar data of people of Andhra Pradesh and Telangana resulting in registering a case;

(c) whether any in-house enquiry was conducted and whether it identified any officials responsible for the incident, if so, what action was taken against them; and

(d) what precautions the UIDAI has taken to restrict such breach in future?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) No, Sir. It is not a fact. The data protection system of UIDAI is robust and highly secure. UIDAI

has a well designed, multi-layer robust security system in place and the same is constantly being upgraded to maintain highest level of data security and integrity. There have been no instances of data theft from UIDAI database (CIDR).

(b) Based on field inputs, a complaint was lodged by the UIDAI and was registered Vide FIR No. 278/2019 on 12.04.2019 at Madhapur Gutalla PS, Cyberabad against Management of M/s IT Grids India Pvt. Ltd. and others.

(c) No in-house enquiry was conducted by UIDAI. The case is under investigation by Special Investigation Team comprising of senior police officers of the Government of Telangana.

(d) There has been no data breach/ data theft from UIDAI database (CIDR) till date. The Aadhaar data protection system is robust and highly secure. UIDAI has a well designed, multi-layer robust security system in place and the same is constantly being upgraded to maintain highest level of data security and integrity.

Purchase of Pegasus Software by any Government agency/department

2104. SHRI VIVEK K. TANKHA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the Pegasus Software that permits unauthorized access to mobile phone via security vulnerability in Whatsapp has been purchased by any Government agency / department; and

(b) if so, the details thereof and the reasons for authorization of such purchase which directly infringes upon the Fundamental Right to Privacy under Article 21 of the Constitution?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) No such information is available with Ministry of Electronics and Information Technology.

(b) Does not arise.

Growth in the electronics sector

2105. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state: